

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

J.H.No.2127/90

New Delhi, This the 18th Day of October 1994

Hon'ble Shri Justice S.C.Mathur, Chairman

Hon'ble Shri P.T.Thiruvengadam, Member(A)

Shri Birender Singh s/o ShriShiv Narain
ex-mate r/o H-29, Delhi Milk Scheme, West Patel
Nagar, New Delhi 110008. (Was working as regular
mate with Chairman D.M.S.West Patel Nagar, New Delhi-8.

By None

...Applicant

Versus

1. Secretary to the Govt of India
Department of Agriculture and Co-op
Ministry of Agriculture
New Delhi 110001.

2. General Manager
Delhi Milk Scheme, West Patel Nagar
New Delhi 110008.

3. Dy.General Manager
Delhi Milk Scheme, West Patel Nagar
New Delhi 110008.

....Respondents

By None

O R D E R (Oral)

Hon'ble Shri Justice S.C.Mathur, Chairman

1. The case was taken up on the second call. No one appeared on behalf of the applicant. The order sheet indicates that on the previous dates also no one has appeared on behalf of the applicant. For this we may refer to the order sheets dated 10.1.91, 4.3.91, 11.3.91, 2.5.91, 16.8.91, 30.8.91, 28.10.91 and 22.11.91. After 22.11.91 the case has been listed to-day.

2. In view of the above the application is dismissed for default of appearance on behalf of parties. There shall be no order as to costs. Interim order if any operating shall stand discharged.

P.T.Thiruvengadam

(P.T.Thiruvengadam)
Member(A)
18-10-94

(S.C.Mathur)
Chairman
18-10-94

LCP